

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 732/TT/2025

Subject : Petition for the determination of the transmission tariff for the 2024-29 tariff period for the transmission assets (4 Nos.) under “Strengthening of OPGW network within the ER Grid and Connectivity with other regions” in the Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) & 5 Others

Date of Hearing : **18.6.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Zafrul Hasan, PGCIL
Shri Angaru Naresh Kumar, PGCIL
Shri Raman Singh, PGCIL
Shri Vijay G., PGCIL
Shri Arjun Malhotra, PGCIL
Shri Yatin Kalra, PGCIL
Shri Ashish Alankar, PGCIL

Record of Proceedings

The matter was heard through a virtual hearing.

2. At the outset, the Petitioner’s representative submitted that the pleadings in the matter are completed and the tariff may be granted as claimed. He further submitted that none of the Respondents has filed a reply in the matter.
3. None of the Respondents made an appearance during the course of the hearing.
4. After hearing the Petitioner’s representative, the Commission directed the Respondents to file their replies/written submissions, if any, within two (2) weeks, with an advance copy to the Petitioner, who may file its rejoinder/ written submissions, if any, within two (2) weeks, thereafter.
5. The Commission further directed the Petitioner to submit the details of RCE-II with respect to Asset-II within a week.



6. Subject to the above, the Commission reserved the matter for order.

By order of the Commission

**sd/-
(T. D. Pant)
Joint Chief (Law)**

